

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 29<sup>th</sup> August, 2019

**No. LJ(B).19/2018/65** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya hereby appoints the following Non-MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation as per National Green Tribunal (NGT) Order with immediate effect for a period of 3 (three) months until further orders:-

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive/ Sector/Zonal Magistrate	To be placed with District/Sub-Division.
1.	Shri K. Nongsteng, Sub-Divisional Officer, PWD (R) Mawsaw.	South West Khasi Hills District, Mawkyrwat	Deputy Commissioner, South West Khasi Hills District, Mawkyrwat.
2.	Shri R.B. Dkhar, Asstt. Executive Engineer, PWD (R), Ranikor.	- do -	- do -
3.	Shri D. Kyndiah, Asstt. Executive Engineer, PWD (R), Nongkhyllam.	- do -	- do -
4.	Shri C.A. Sangma, Sub-Divisional Officer, P.H.E., Ranikor	- do -	- do -
5.	Shri A. Lyngdoh, Border Area Development Officer, Ranikor.	- do -	- do -
6.	Shri O. Mawthoh, Industrial Promotion Officer O/o DC&IC, Mawkyrwat.	- do -	- do -
7.	Shri S. Lyngkhoi, Block Mission Coordinator, S.S.A., Ranikor	- do -	- do -
8.	Shri S.S. Wann, Asstt. Conservator of Forest, Social Forestry, Mawkyrwat.	- do -	- do -
9.	Shri W. Wahlang, Range Officer, Soil & Water Conservation, Ranikor.	- do -	- do -
10.	Shri V. Sangma, Assistant Research Officer, Planning, Mawkyrwat.	- do -	- do -

*sd/-*

(S.K. Sangma),

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department

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Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Govt. of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forest & Environment Department for information.
3. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat, with a request to circulate to all Officers concerned. This has a reference to letter No. SWK.POL.62/2015/120, Dt. 1.8.19
4. The Personnel & A.R. (A) Department for information.
5. The Director of Information & Public Relations, Meghalaya, Shillong.
6. ✓ DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

*By orders etc...,*

*Sannay*

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Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department